

BEFORE THE NATIONAL GREEN TRIBUNAL, NEW DELHI
EXECUTION APPLICATION NO. 33 OF 2021

IN

ORIGINAL APPLICATION NO. 68 OF 2021

IN THE MATTER OF:

SUSHIL RAGHAV

... APPLICANT

VERSUS

UNION OF INDIA & ORS.

... RESPONDENTS

INDEX

S.NO.	PARTICULARS	PAGE NO.
1.	COMPLIANCE AFFIDAVIT ON BEHALF OF GHAZIABAD NAGAR NIGAM	1-6
2.	<u>ANNEXURE AA</u> COPY OF THE LETTER DATED 27.08.2024 SENT BY UTTAR PRADESH JAL NIGAM TO COMMISSIONER OF GHAZIABAD NAGAR NIGAM	7-9
3.	<u>ANNEXURE BA</u> COPY OF THE LETTER DATED 23.08.2024 OF UTTAR PRADESH JAL NIGAM	10
4.	<u>ANNEXURE CA</u> COPY OF THE PRE-FEASIBILITY REPORT PREPARED BY THE UTTAR PRADESH JAL NIGAM	11-17

FILED BY

Malak

MALAK BHATT
ADVOCATE FOR RESPONDENT
C-7, NIZAMUDDIN EAST, GROUND FLOOR,
NEW DELHI 110013
EMAIL: malak@malakbhatt.com
MOB: +91 9650592002

DATE: 29.08.2024
NEW DELHI

BEFORE THE NATIONAL GREEN TRIBUNAL, NEW DELHI
 EXECUTION APPLICATION NO. 33 OF 2021
 IN
 ORIGINAL APPLICATION NO. 68 OF 2021

IN THE MATTER OF:

SUSHIL RAGHAV

... APPLICANT

VERSUS

UNION OF INDIA & ORS.

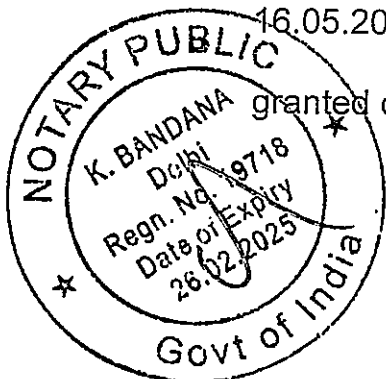
... RESPONDENTS

COMPLIANCE AFFIDAVIT ON BEHALF OF GHAZIABAD NAGAR
 NIGAM

MOST RESPECTFULLY SHOWETH:

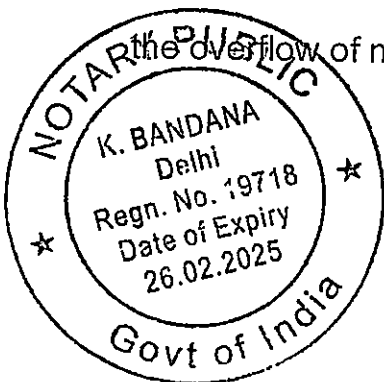
I, Vikramaditya Singh Malik, S/o Yudhvir Singh Malik, aged about 35 years, Commissioner of Ghaziabad Nagar Nigam, presently in New Delhi and do hereby solemnly affirm and declare as under:

1. I am the Municipal Commissioner of Ghaziabad Nagar Nigam and fully conversant with the facts and circumstances of the present case and therefore competent to sign and depose the present Affidavit.
2. The present affidavit is filed in compliance of the order dated 16.05.2024 of this Hon'ble Tribunal, wherein this Hon'ble Tribunal granted opportunity to the Respondent to file compliance report.



[Handwritten signature]

3. It is humbly submitted that vide letter dated 27.08.2024, Uttar Pradesh Jal Nigam sent a letter to the Commissioner of Ghaziabad Nagar Nigam, wherein it was submitted that the road length of Karkar village is about 15 km, out of which the sewer line is already laid in the length of about 10 km, which was laid by the Uttar Pradesh Jal Nigam in about the year 2009. For the sewage discharge of the said area, a sewage pumping station located in the overhead tank complex was constructed, which is discharged through a common chamber built on the main rising line of 1800 mm at 48 MLD MPS located at Indirapuram, which is further discharged at Indirapuram. 56 MLD is pumped at STP.
4. The project of laying sewer in the said area, which was implemented by Uttar Pradesh Jal Nigam in the year 2009, was aimed at collecting the domestic sewage effluent on the basis of Karkar Village Model by preventing it from going into the drains/rivers located in various streams of the said ward.
5. Due to malfunction in the pumping plant in the SPS located in the said area, sewage overflows into the drains, a temporary pumping plant has been installed on the sump, which will help in controlling the overflow of manholes adjacent to the drain of the said area.



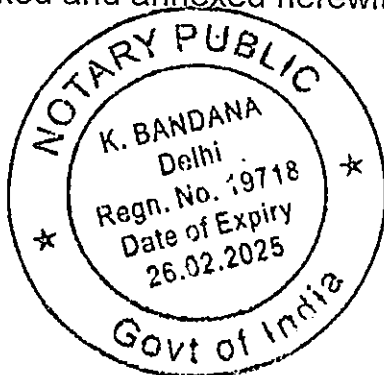
hm.

6. It is further submitted that 74 MLD STP of Sahibabad drain is completely treated at Indirapuram before the confluence point of Sahibabad drain, which further joins Shahdara drain.
7. As per the guidelines of Uttar Pradesh Government, Ghaziabad Nagar Nigam under "*One City One Operator*" Program, have given instructions to get the operation, maintenance and management of the entire sewer network under the Ghaziabad Nagar Nigam area done by M/s V.A. Tech, Chennai. From 18.03.2020, M/s V.A. Tech, Chennai has been made responsible for operation and maintenance of the entire sewer network of Ghaziabad Municipal Corporation and has been taken over the same.

A copy of the letter dated 27.08.2024 sent by Uttar Pradesh Jal Nigam to Commissioner of Ghaziabad Nagar Nigam is marked and annexed herewith as ANNEXURE A.

8. Vide letter dated 23.08.2024, Uttar Pradesh Jal Nigam informed the Commissioner of Ghaziabad Nagar Nigam about the Pre-Feasibility Report ['PFR'] prepared for solving the sewerage problem of Karkar Model located in Ward-43 of Ghaziabad Municipal Corporation.

A copy of the letter dated 23.08.2024 of Uttar Pradesh Jal Nigam is marked and annexed herewith as ANNEXURE B.



10m.

9. For laying sewer line in remaining area and treating sewage at STP, a survey has been done by Uttar Pradesh Jal Nigam, which is as follows:

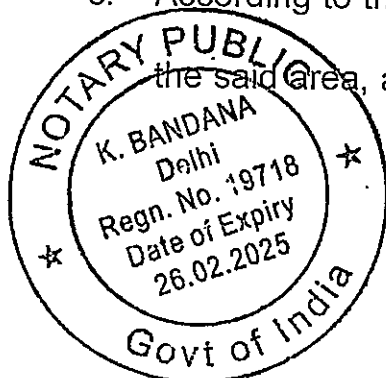
a. Pumping plant of SPS has been started and 48 MLD of sewage is being collected in sump and being discharged at MPS Indirapuram through common chamber which is observed at gain rising sign of 1800 mm diameter, which is pumped and sent to 56 AMLD STP located in Indirapuram, where the said STP sewerage is treated. In this way the main concern of pumping sewerage into the drain has been eliminated.

b. For a comprehensive solution to stop the discharge of domestic waste from the said area into the drain, PFR worth Rs. 9.39 crore has been prepared by the Chief Engineer (GDHE), Uttar Pradesh Jal Nigam, Ghaziabad in his office dated 23.08.2024 which has been sent to the Chief Engineer (City), Uttar Pradesh Jal Nigam, Lucknow for approval.

A copy of the Pre-Feasibility Report prepared by the Uttar Pradesh Jal Nigam is marked and annexed herewith as

ANNEXURE C.

c. According to the detailed survey of the sewer line already laid in the said area, a complete plan has been taken for the extension



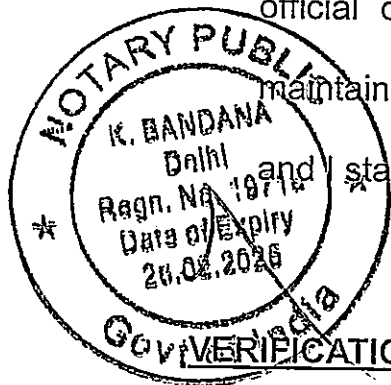
hm.

of the existing sewer line and the area left by the sewer line in the Karkar model area. Based on the design and investigation of the above detailed survey, the work of a Detailed Project Report['DPR'] is in progress, which will be completed by 15.09.2024. It is also to be informed here that in the said DPR, provision has also been made to connect the sewage of all the wings of the yard to the sewer line and construction of a new pumping station and related works.

- d. After the completion of the works proposed in the said DPR, the domestic sewage will be treated by transporting it to 56 MLD STP located in Indirapuram through sewer line. Besides this, all the above-mentioned works will be done by Uttar Pradesh Jal Nigam.

10. I state that everything stated above has been stated by me in my official capacity based on and derived from the official records maintained by the Ghaziabad Nagar Nigam in the official capacity and I state that nothing material has been concealed there from.


DEPONENT



VERIFICATION:

Verified at New Delhi on this 29 AUG 2024 day of August, 2024, that the contents of the above affidavit from paragraphs 1 to 10 are

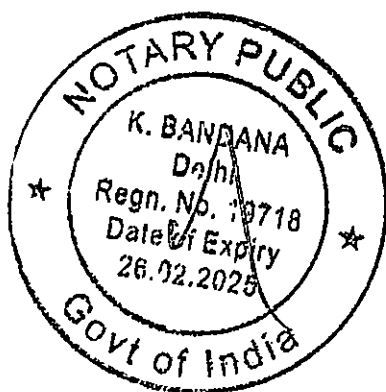
Mal@ (179/160/2011)
IDENTIFIED

believed to be true and correct to the best of my knowledge and belief.

No part of it is false and nothing material has been concealed therefrom.

DEPONENT

29 AUG 2024



ATTESTED
NOTARY PUBLIC DELHI
GOVT. OF INDIA
Mob.: 9654768498

कार्यालय महाप्रबन्धक(जल), गाजियाबाद नगर निगम

पत्रांक: 594 /एस0टी0-जी0एम0/2024-25

दिनांक- 27/08/24

सेवा में,

नगर आयुक्त,
गाजियाबाद नगर निगम।

विषय:-

मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचाराधीन Execution Application No-33/2021 In Original Applicationn No-68/2021 Vs. Union of India & Ors में पारित आदेश दिनांक 16.05.2024 के अनुपालन के सम्बन्ध में आख्या।

महोदय,

कृपया उपरोक्त विषयक कृपया अवगत कराना है कि मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचाराधीन Execution Application No-33/2021 In Original Applicationn No-68/2021 Vs. Union of India & Ors में पारित आदेश दिनांक 16.05.2024 के क्रम में अनुपालन आख्या चाही गयी है।

उक्त के क्रम में वांछित अनुपालन/कृत कार्यवाही की आख्या तैयार कर आवश्यक कार्यवाही हेतु पत्र के साथ संलग्न कर सादर प्रेषित है।


आख्या सादर सूचनार्थ प्रेषित।

संलग्नक-उपरोक्तानुसार।महाप्रबन्धक(जल)
गाजियाबाद नगर निगम

पत्रांक व दिनांक तदैव:-

प्रतिलिपि:-

- 1- जिलाधिकारी महोदय, को सादर सूचनार्थ प्रेषित।
- 2- विधि अधीक्षक, गाजियाबाद नगर निगम को आवश्यक कार्यवाही हेतु।
- 3- पत्रावली एवं गार्ड फाईल।


महाप्रबन्धक(जल)

विषय:- मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचाराधीन Execution Application No-33/2021 In Original Application No-68/2021 Vs. Union of India & Ors में पारित आदेश दिनांक 16.05.2024 के अनुपालन के सम्बन्ध में आख्या।

कृपया अवगत कराना है कि मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचाराधीन Execution Application No-33/2021 In Original Application No-68/2021 Vs. Union of India & Ors में आवेदक श्री सुशील राघव द्वारा योजित वाद में कड़कड़ मॉडल क्षेत्र का अनुपचारित सीवेज को वार्ड सं0-43 साहिबाबाद स्थित बरसाती नाले में बहाये के सम्बन्ध में शिकायत की गयी है, जिसके क्रम में मा0 एन0जी0टी0 द्वारा उक्त योजित वाद में पारित आदेश दिनांक 16.05.2024 के अनुपालन में कड़कड़ मॉडल गाँव में सीवर ओवर फ्लो की समस्या के स्थायी समाधान कराये जाने हेतु आदेश पारित किये गये थे।

उक्त के क्रम में उल्लेखित क्षेत्र में कड़कड़ गाँव की रोड लैथ लगभग 15 कि0मी0 है, जिसमें से सीवर लाईन लगभग 10 कि0मी0 की लम्बाई में पूर्व से बिछी हुई है, जिसे लगभग वर्ष 2009 में उ0प्र0 जल निगम द्वारा विछाया गया था। उक्त क्षेत्र के सीवेज निर्वहन हेतु ओवर हेड टैंक परिसर में स्थित सीवेज पम्पिंग स्टेशन निर्मित है, जोकि उक्त सीवेज को 1800 मिमी की मेन राईजिंग लाईन पर बने सामान्य चैम्बर से होते हुए इंदिरापुरम स्थित 48 एमएलडी एमपीएस पर डिस्चार्ज किया जाता है, जो आगे इंदिरापुरम स्थित 56 एमएलडी एसटीपी पर पम्प किया जाता है। उक्त क्षेत्र में सीवर बिछाने की परियोजना, जिसे वर्ष-2009 में उ0प्र0 जल निगम द्वारा क्रियान्वित किया गया था, का उद्देश्य कड़कड़ मॉडल क्षेत्र के घरेलू सीवेज उत्प्रवाह को उक्त वार्ड की विभिन्न गलियों में स्थित नाले/नालियों में जाने से रोककर एकत्रित करना शामिल था। उक्त क्षेत्र में स्थित एस0पी0एस0 में पंपिंग प्लांट में खराबी के कारण सीवेज का ओवरफ्लो नालो में हो जाता है, जिसके समाधान हेतु सम्प पर एक अस्थाई पम्पिंग प्लान्ट का अधिष्ठापन कराया गया है, जोकि उक्त क्षेत्र के नाले/नाली के साथ लगे मैनहॉल्लों के ओवरफ्लो को पम्प करता है, जोकि साहिबाबाद नाले से जुड़ा है।

यहाँ यह भी अवगत कराना है कि साहिबाबाद नाला, जोकि आगे जाकर शाहदरा नाले से जुड़ जाता है, के संगम स्थल से पूर्व ही साहिबाबाद नाले के प्रवाह को पूर्ण रूप से इंदिरापुरम 74 एमएलडी एसटीपी पर उपचारित किया जाता है। उ0प्र0 शासन के दिशा-निर्देशों के द्वारा वन सिटी वन ऑपरिटर कार्यक्रम के अन्तर्गत गाजियाबाद नगर निगम क्षेत्रान्तर्गत समस्त सीवर नैटवर्क का संचालन, अनुरक्षण एवं प्रबन्धन का कार्य मैसर्स वी0ए0टैक वबाग लि0, चेन्नई के द्वारा कराये जाने के निर्देश दिये गये हैं, जिसके क्रम में दिनांक 18.03.2020 से गाजियाबाद नगर निगम के समस्त सीवर नैटवर्क संचालन, अनुरक्षण हेतु कार्यदायी फर्म को हस्तगत किया जा चुका है एवं कार्यदायी फर्म मैसर्स वी0ए0टैक वबाग लि0, गाजियाबाद द्वारा उक्त का किया जा रहा है। अवशेष क्षेत्र में सीवर लाईन डालने एवं एस0टी0पी0 पर सीवेज को उपचारित करने हेतु उ0प्र0 जल निगम द्वारा सर्वे कर उक्त की आख्या तैयार की गयी है, जो कि निम्नवत है:-

1. एस0पी0एस0 के पंपिंग प्लांट को चालू कर दिया गया है एवं सीवेज को सम्प में एकत्र कर सामान्य चैम्बर के माध्यम से जो कि 1800 एम0एम0 व्यास की मेन राईजिंग लाईन पर बनाया गया है, के द्वारा 48 एम0एल0डी0 एम0पी0एस0 इन्दिरापुरम पर डिस्चार्ज हो रहा है, जिसे पम्प कर, इन्दिरापुरम स्थित 56 एम0एल0डी0 एस0टी0पी0 पर भेजा जाता है, जहाँ उक्त एस0टी0पी0 सीवेज को उपचारित किया जाता है। इस प्रकार सीवेज को नाले में पम्प करने की मुख्य चिंता समाप्त हो गयी है।
2. उक्त क्षेत्र के घरेलू अपशिष्ट के प्रवाह को नाले से जाने रोकने के व्यापक समाधान हेतु **PFRR(Pre-feasibility report)** अंकन रूपये 9.39 करोड़ की तैयार कर मुख्य अभियन्ता(गा0क्षे0), उ0प्र0 जल निगम, गाजियाबाद द्वारा अपने कार्यालय पत्र संख्या-1893/Prakalan Dated-23-08-2024 के द्वारा मुख्य अभियन्ता(नगर), उ0प्र0 जल निगम, लखनऊ को अनुमोदन हेतु प्रेषित कर दिया गया है।

3. उक्त क्षेत्र में पूर्व बिछाई गई सीवर लाईन के विस्तृत सर्वेक्षण के अनुसार मौजूदा सीवर लाईन के विस्तार एवं कड़कड़ मॉडल क्षेत्र में सीवर लाईन से छूटे हुये क्षेत्र हेतु कार्य पूर्ण कर लिया गया है। उक्त विस्तृत सर्वेक्षण में डिजाईन एवं जाँच के आधार पर एक DPR(Detailed Project Report) का कार्य प्रगति पर है, जोकि दिनांक 15.09.2024 तक पूर्ण कर लिया जाएगा। यहाँ यह भी अवगत कराना है कि उक्त DPR(Detailed Project Report) में वार्ड के सभी घरों के सीवेज को सीवर लाईन से जोड़ने एवं एक नये पम्पिंग स्टेशन का निर्माण तथा तत्सम्बन्धी कार्यों का प्रावधान भी किया गया है।
4. उक्त डी0पी0आर0 में प्रस्तावित कार्यों की समाप्ति के उपरान्त घरेलू सीवेज को सीवर लाईन के माध्यम से इन्दिरापुरम स्थित 56 एम0एल0डी0 एस0टी0पी0 पर पहुँचाकर, सीवेज को उपचारित किया जायेगा। साथ ही उपरोक्त समस्त कार्य उ0प्र0 जल निगम द्वारा कराये जायेंगे।

उक्त डी0पी0आर0 में प्रस्तावित कार्यों की समाप्ति के उपरान्त घरेलू सीवेज को सीवर लाईन के माध्यम से इन्दिरापुरम स्थित 56 एम0एल0डी0 एस0टी0पी0 पर पहुँचाकर, सीवेज को उपचारित किया जायेगा, ताकि मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली के आदेशों का अक्षरसः अनुपालन हो सकेगा।

आख्या आपके अवलोकनार्थ सादर प्रस्तुत है।

सहायक अभियन्ता(जल)
मोहननगर एवं वसुन्धरा जोन

अवर अभियन्ता(जल)
मोहननगर एवं वसुन्धरा जोन

महाप्रबन्धक(जल)
गाजियाबाद नगर निगम



पत्रांक : 1893 / प्राक्कलन

दिनांक: 23.08.2024

सेवा में,

मुख्य अभियन्ता (नागर),
उ० प्र० जल निगम (नगरीय),
लखनऊ।

विषय:- मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ई० ए० संख्या-33/2021 in ओ० ए० संख्या-68/2021, Sushil Raghav Vs. Union of India & Ors. में पारित आदेश दिनांक 16.05.2024 के अनुपालन के सम्बन्ध में।

महोदय,

उपरोक्त विषयक मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ई० ए० संख्या-33/2021 in ओ० ए० संख्या-68/2021, Sushil Raghav Vs. Union of India & Ors. में पारित आदेश दिनांक 16.05.2024 के अनुपालन में गाजियाबाद नगर निगम के वार्ड-43 में स्थित कड़कड़ मॉडल की स्लिवरेज समस्या के निराकरण हेतु तैयार की गयी पी० एफ० आर०, अनुमानित लागत रू० 939.23 लाख, पत्र के साथ संलग्न कर अग्रिम आवश्यक कार्यवाही हेतु प्रेषित।

संलग्नक-उपरोक्तानुसार।

भवदीय

(आर०के० पंकज)

मुख्य अभियन्ता (गा० क्षेत्र)

पृ० सं० एवं दिनांक-उपरोक्तानुसार

प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

1. संयुक्त सचिव, नगर विकास अनुभाग-5, उ० प्र० भूतल, लखनऊ।
2. संयुक्त प्रबन्ध निदेशक (नागर), उ० प्र० जल निगम (नगरीय), लखनऊ।
3. जिलाधिकारी, गाजियाबाद।
4. नगर आयुक्त, नगर निगम, गाजियाबाद।
5. अधीक्षण अभियन्ता, निर्माण मण्डल, उ० प्र० जल निगम (नगरीय), गाजियाबाद।
6. महाप्रबन्धक (जल), गाजियाबाद नगर निगम, गाजियाबाद।
7. अधिशासी अभियन्ता, निर्माण खण्ड (प्रथम), उ० प्र० जल निगम (नगरीय), गाजियाबाद।

P. Raney 23.08.24
मुख्य अभियन्ता (गा० क्षेत्र)

UTTAR PRADESH JAL NIGAM (URBAN)



Office of the Executive Engineer, Construction Division-I, U.P. Jal Nigam
(Urban), Ghaziabad



PRE-FEASIBILITY REPORT

for

**CONSTRUCTION OF IPS, LAYING OF SEWER NETWORK AND
ALLIED WORKS FOR KARKAR MODEL TOWN OF WARD-43 AT
GHAZIABAD NAGAR NIGAM, DISTT.- GHAZIABAD**

Estimated Cost :- Rs. 939.23 Lacs

Estimate No. : 01

Executive Engineer
Construction Division-I
U.P. Jal Nigam (Urban)
Ghaziabad

**PRE FEASIBILITY REPORT FOR CONSTRUCTION OF IPS, LAYING OF
SEWER NETWORK AND ALLIED WORKS FOR KARKAR MODEL TOWN OF
WARD-43 AT GHAZIABAD NAGAR NIGAM, DISTT.- GHAZIABAD**

PROJECT REPORT

1. AUTHORITY

The Pre-Feasibility Report for Construction of IPS, Laying of Sewer Network and Allied works in Karkar Model Town of Ward-43 Ghaziabad Nagar Nigam has been prepared for compliance of orders of Hon'ble NGT. Hon'ble NGT vide Order Dated 16.05.2024 in EA 33/2021 in OA 68/2021 : Sushil Raghav Vs. Union of India & Ors. has given directions to prevention of untreated sewage /effluent which is being discharged in the storm water drain in Karkar Model situated in Municipal Corporation Ward no 43, Sahibabad Ghaziabad. (Annexed)

2. LOCATION

Karkar Model is located in Ward-43 of Ghaziabad Nagar Nigam, District-Ghaziabad. It is situated in mid of Sahibabad Industrial Area Site-IV and along with Dehi-Ghaziabad Railway Line.

3. DEMOGRAPHICS

According to the final data, Ghaziabad Municipal Corporation had a population of 1,648,643 in year 2011 and a sex ratio of 885 females per 1000 males. Ghaziabad had a literacy rate of 84.78%.

4. NEED OF THE PROJECT:

1) There is a partial Sewerage System in karkar model town. Existing sewer network is about 4,0 Km. Houses are not directly connected to the existing sewer network. Instead, sewage from houses discharges into drains, which then feed into the sewer network.

2) Hon'ble NGT vide Order Dated 16.05,2024 in in EA 33/2021 in OA 68/2021 : Sushil Raghav Vs. Union of India & Ors, has directed to prepare an action plan for solution of sewerage problem of Karkar Model Town.

5. EXISTING WORKS:

STP - 1 No (56 MLD)

SPS - 1 No (07 MLD)

Sewer Network - 4.0 KM

Sewer House Connection - Nil

6. PROPOSALS:

Following works have been proposed in Karkar Model :-

1. Pumping Station - 01 No. (10 MLD)
2. Sewer Network - 7.0 Km.
3. Repair works of existing manhole and sewer line.


7. INSTITUTIONAL RESPONSIBILITIES:

U.P. Jal Nigam (Urban) shall be the implementing agency of the project. After completion of the project, it will be handed over to ULB. Maintenance shall be done by Nagar Nigam, Ghaziabad.

8. CONCLUSION:

With the above remarks, pre-feasibility report for Construction of IPS, Laying of Sewer Network and Allied works in Karkar Model situated in ward-43 at Ghaziabad Nagar Nigam, Distt. Ghaziabad, with an estimated cost of work of Rs. 939.23 lakh is hereby submitted for administrative approval.

Counter Signed


SE CC GZB



(Arun Pratap Singh)
Executive Engineer
Construction Division (Ist)
U.P. Jal Nigam (Urban)
Ghaziabad

**PRE FEASIBILITY REPORT FOR CONSTRUCTION OF IPS, LAYING OF
SEWER NETWORK AND ALLIED WORKS FOR WARD-43 KARKAR MODEL
TOWN AT GHAZIABAD NAGAR NIGAM, DISTT.- GHAZIABAD**

Form J (Comprehensive)

Sl. No.	Description	Amount (In Lacs)	%	Amount (In Lacs)
A	Basic Cost			
1	Basic cost of work	725.00		725.00
2	Contingency	725.00	2.00%	14.5
	Sub Total			739.50
B	Deduction of Efficiency @ 5%	739.50	5%	36.98
	Net Amount			702.53
C	Contage Charges @ 7%	702.53	10%	70.25
D	GST @ 18%	702.53	18.00%	126.45
E	Sub Total (B+C+D)			899.23
F	Trail & Run 3 months	15.00		15.00
G	Power Connection	25.00		25.00
H	Sub Total (F+G)			40.00
	Total Cost (E+H)			939.23

SE

E-E

**PRE FEASIBILITY REPORT FOR CONSTRUCTION OF IPS,
LAYING OF SEWER NETWORK AND ALLIED WORKS FOR
WARD-43 KARKAR MODEL TOWN AT GHAZIABAD NAGAR
NIGAM, DISTT.- GHAZIABAD**

GENERAL ABSTRACT OF COST

S.No.	Description of Works	Amount Rs. Lac
A	CIVIL WORKS	
1	Laying of Sewer Network including House hold connection	430.00
2	Estimate of Construction of IPS approx 10 mld capacity	120.00
	TOTAL WORK COST A (CIVIL)	550.00
B	E/M Works	
1	Estimate of IPS approx 10 mld capacity and all allied works with all electromechanical works	175.00
2	Trail & Run	15.00
3	Estimate of Power Connection for IPS	25.00
	TOTAL WORK COST B (E&M)	215.000
	TOTAL (CIVIL+E/M WORKS)	765.00
	TOTAL COST	765.00

A
AE

PRE FEASIBILITY REPORT FOR CONSTRUCTION OF IPS, LAYING OF
SEWER NETWORK AND ALLIED WORKS FOR WARD-43 KARKAR
MODEL TOWN AT GHAZIABAD NAGAR NIGAM, DISTT.- GHAZIABAD

ABSTRACT OF CIVIL WORKS

Sl. No.	Description	Qty.	Amount Rs. Lac
1	Laying of Sewer Network and providing House hold connection	7.0 Km	430.00
2	Estimate of Construction of IPS approx 10 mld capacity	1 No	120.00
3	Repair & rehab of existing line & manhole.	Job	10.00
	TOTAL		560.00

A
A E

870201

**PRE FEASIBILITY REPORT FOR CONSTRUCTION OF IPS, LAYING OF
SEWER NETWORK AND ALLIED WORKS FOR WARD-43 KARKAR MODEL
TOWN AT GHAZIABAD NAGAR NIGAM, DISTT.- GHAZIABAD**

**ABSTRACT OF COST
Electrical and Mechanical Works**

Sl. No.	Item	Qty.	Amount In Lacs
1	Estimate of IPS approx 10 mld capacity and all allied works with all electromechanical works	1 No.	175.00
2	Trail & Run	03 Months	15.00
3	Estimate of Power Connection for IPS	1 Job	25.00
	TOTAL	Rs.Lac	215.000

A
AE